

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 12
(IB)-130(PB)/2019

IN THE MATTER OF:

Dr. KeertiKhaitan&anr.
v.

.... Applicant/petitioner

Raheja Developers Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 26.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant


-Mr.Sachin Jain, Ms.Isha Agarwal, Advs.

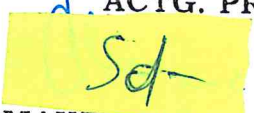
ORDER

Rst-13/2020

The Applicant is directed to issue notice to the non-applicant-respondent to appear on 16.12.2020.

List on **16.12.2020.**


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

26.11.2020
Ritu Sharma